

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.147/ BB/ 2017	-	For hearing	252(3)	Merlin Hydraulics Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Akash R Bantia For Abhijit Bhat	Applicant	Akash

**ORDER**

Counsel for Petitioner is present. He has filed memo stating that, notice was served on ROC-Karnataka, Bangalore. Await report from ROC. List it on 07/12/2017.

  
**Member (T)**

  
**Member (J)**